

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 15.07.2016

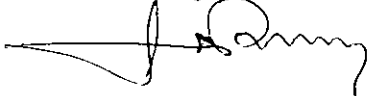
ORDER NO. 85 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 70 of 2016 for CESTAT Delhi** to the extent indicated below:-

From 18.7.2016 to 22.7.2016 at 10.30 AM Hon'ble Justice (Dr.) Satish Chandra, President and Hon'ble Shri B. Ravichandran, Member (Technical) will hear the Customs and Service Tax Division Bench Matters.


From 18.7.2016 to 20.7.2016 at 10.30 AM Hon'ble Ms. Archana Wadhwa, Member (Judicial) will hear Single Member Bench matters.

By Order


(A. Mohan Kumar) 15/7/16
Registrar

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15/07/16
Deputy Registrar